

Shri P. C. Sethi: It is based on the demands made by the industries to the industries officers of the State Governments.

श्री योगेन्द्र झा : यह नौन फ़ैरस मँटिल्स काले बाजार में 1500 रुपये प्रति टन अधिक दाम में मिलता है तो मैं मंत्री महोदय से यह जानना चाहता हूँ कि क्या केन्द्रीय सरकार को यह पता है कि बिहार में ऐसे लोगों को नौन फ़ैरस मँटिल्स का परमिट दिया गया है जो कि अवांछनीय है जैसे कि इस सदन के एक माननीय सदस्य के ड्राइवर के नाम यह परमिट दिया गया है तथा बिहार के एक कैबिनेट मिनिस्टर के दो अपने सग सम्बन्धियों के नाम से इसका परमिट दिया गया है, इस तरह से अनेक लोगों इसी तरह के अवांछनीय लोगों को यह नौन फ़ैरस मँटिल्स के परमिट दिये गये हैं और बिहार में इस तरह के अष्टाचार के अनेक उदाहरण मिल सकते हैं तो क्या सरकार इन की जांच कराने को तैयार है ?

अध्यक्ष महोदय : आप इस के बारे में सरकार को लिख कर भेज दीजिये वह उनकी जांच करवा लेगी। आप लिख कर यह सब भेज दीजिये वह इनकवायरी कराने को तैयार है। अब यहाँ पर इस तरह से सरकार से पूछने की क्या जरूरत है ?

Shri Yogendra Jha: The facts are known to the Minister.

Mr. Speaker: Order, order. Shri K. C. Pant.

Shri K. C. Pant: While the shortage of non-ferrous metals continues from year to year, at the same time, new industries are licensed based on the consumption of these non-ferrous metals. May I know if there is any co-ordination between the licensing authorities and the import and export authorities?

Shri Sanjiva Reddy: As long as there is shortage, there is bound to be some difficulty. We are trying to circumvent it by putting up new plants for aluminium, copper, etc.

1926 (A) LS—2.

But it takes time before we will be able to meet the demands. Therefore, we are depending on imports. The scarcity is bound to continue for sometime more.

Shri Nath Pai: That is hardly a reply to the question. Mr. Speaker, Sir, will you kindly see what was the question? The question was whether there is any co-ordination between the licensing authorities and the allotment—how they are going on licensing new enterprises. We did not have the answer to it. That was the question if I understand it aright.

Shri Sanjiva Reddy: After all, if there is no raw material available and if licences are granted, it creates more complications. The State Governments will have to take care to see that they do not give licences without getting the required quantity of raw material.

Shri Shivananjappa: How many cases of misuse have been apprehended?

Shri Sanjiva Reddy: I think a separate notice should be given to this question.

Ramgarh Coal Fields in Bihar

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*577.	Shri P. C. Borooah: Shrimati Savitri Nigam: Shri Vishwa Nath Pandey: Shri Subodh Hansda: Shri Bal Krishna Singh: Shri Yamuna Prasad Mandal:
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Will the Minister of Steel and Mines be pleased to state:

(a) whether it is a fact that twenty-two Coal Seams have been recently located in the Ramgarh Coal-field in Bihar;

(b) if so, the estimated extent of coal reserves therein; and

(c) the steps being taken to exploit them?

The Parliamentary Secretary to the Minister of Steel and Mines (Shri Thimmaiah): (a) The number of coal seams in respect of which reserves have been proved in the Ramgarh coalfield is about 18.

(b) The proved reserves are estimated at 156 million tonnes.

(c) The National Coal Development Corporation proposes to develop certain areas of the Ramgarh field during the Fourth Plan. The Project report in respect of one area is ready, and the project is presently under consideration. In other areas prospecting is in progress.

Shri P. C. Borooah: May I know whether this coal mine is to be worked in the public sector or the private sector?

Shri Thimmaiah: It will be worked in the public sector.

Shrimati Lakshmikanthamma: May I know whether this coal is . . .

Mr. Speaker: Order order. I did not call her name. How did she begin to put her question?

Shrimati Lakshmikanthamma: You said 'yes'.

Mr. Speaker: All right. Shrimati Lakshmikanthamma.

Shrimati Lakshmikanthamma: May I know whether this coal is expected to be of high quality or of inferior quality?

Shri Thimmaiah: It is of Grade I and II.

श्री यशपाल सिंह : क्या यह काम थर्ड फ्राइव-थीयर प्लान में पूरा हो जायेगा, इस पर कितना खर्च होगा और फारेन कोलेबोरेशन से कितनी इमदाद मिलेगी ?

Shri Thimmaiah: This will be taken up during the fourth Plan. This project will be commissioned by 1968-69 as per the present schedule.

Indian Trading Houses Abroad

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*578 { **Shri Surendra Pal Singh:**
Shri D. C. Sharma:
Shri Rameshwar Tantia:

Will the Minister of Commerce be pleased to state:

(a) whether Government were considering a proposal to set up Indian trading houses on the pattern of big department stores in certain key centres abroad;

(b) if so, the salient features of this scheme; and

(c) when a final decision is expected to be taken in the matter?

The Minister of Commerce Shri Manubhai Shah: (a) to (c). Yes, Sir. The Board of Trade at its meeting in Madras on 7th December endorsed a suggestion that two or three Trading Houses should be set up at suitable locations in Asian countries with the assistance of Consortia of Indian exporters and the various Export Promotion Councils. Further action on this recommendation is under consideration.

Shri Surendra Pal Singh: May I know what will be the criteria for selecting the places where these Trade Houses will be set up? Will they be established in those regions where our balance of trade is adverse or all over the world?

Shri Manubhai Shah: We shall go by (i) whether there is a free trade area in that particular place, so that we can take advantage of the facilities of a free trade zone, (ii) whether those are the areas which can cater to the widest possible neighbouring countries like Hongkong, Penang or Singapore or other suitable places and (iii) whether Indian products are sufficiently known in that area in order to bring immediate results.

Shri Surendra Pal Singh: We have seen press reports that a foreign team